

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 260 of 2015 & IA No. 417 of 2015
And Appeal No.261 of 2015 and IA No. 418 of 2015

Dated : 04th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

A.No. 260 of 2015 & IA No. 417 of 2015

National Aluminum Company Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv. and
Mr. Ghanshyam, Adv.
Counsel for the Respondent(s) : Mr. G. Umopathy, Mr. Rutwik Panda
and Ms. Anshu Malik for R.1
Mr. Parinay Deepsha and Ms.Ritika
Singhal for R.2

A.No.261 of 2015 and IA No. 418 of 2015

National Aluminum Company Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv. and Mr. Ghanshyam
Counsel for the Respondent(s) : Mr. G. Umopathy, Mr. Rutwik Panda and
Ms. Anshu Malik for R.1

ORDER

It has been pointed out by the learned counsel for the parties that some other similar matters namely, IA Nos. 414 of 2015 and 415 of 2015 in DFR No.1554 of 2015 and IA No. 416 of 2015 in DFR No. 1566 of 2015, also involve similar issues.

Post all these matters on **03rd August, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jps